NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELIII

C.P NO. 67(ND)2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY:

Mrs. Swagteeka Patel

Vs.

M/s. Prime Time Research Media Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Priya Pathania, Adv for Peleliane Outy 2

2. Swagateeka Patel, Adv for Peleliane Lighth.

3. Aakanksha Tha, Advocate For Respondent Not-5 famourly.

(Proxy)

Order

The additional Paper Books as per the order of the Tribunal have not been filed. Let the needful be done within a week.

List for arguments on 26.8.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

09.08.2016 (P.K.Sud)